

months of the current year are about Rs 7 crores more than the proportionate budget anticipations

Railway working Expenses during the same period are about Rs 24 crores more than the proportionate budget anticipations

In the net result, for the first six months there is an adverse swing of about 17 crores with reference to the budget anticipations. However, the excess in expenses is in part due to booking of expenditure being more up-to-date in the first half-year

Amendment of Electoral Laws

1355 SHRI C CHITTIBABU Will the Minister of LAW AND JUSTICE be pleased to state

(a) whether the revision of Electoral Rolls throughout the country has been completed,

(b) when the General Elections to the State Assemblies will be held,

(c) whether the Election Commission of India has suggested any changes in the election procedure and in the ballot papers, and

(d) if so, the nature of changes suggested ?

THE MINISTER OF STATE IN THE MINISTRY OF LAW AND JUSTICE (SHRI NITTIRAJ SINGH CHAUDHARY)

(a) The revision of electoral rolls with 1st January, 1971, as the qualifying date has been completed in all the States and Union Territories except the following —

(i) Bihar, (ii) Madhya Pradesh (27 Assembly Constituencies only), (iii) Punjab, (iv) West Bengal, (v) Andhra Pradesh, (vi) Delhi and (vii) Pondicherry

The work of revision is in progress in these States and Union Territories and the rolls are likely to be finally published before the end of December, 1971

(b) In the absence of any unforeseen contingency warranting the postponement,

elections in the States, the tenure of whose Legislative Assemblies is due to expire in 1972, will be held as scheduled

In that event elections are also likely to be held simultaneously in those States which are at present under President's rule except in the State of West Bengal in respect of which Government have not yet taken any decision

(c) and (d) The Election Commission has suggested certain amendments to the Conduct of Elections Rules, 1961, with a view to introducing a new design of ballot papers with counterfoils on which the signatures or the thumb impressions of the voters will be taken before the ballot papers are issued to them

Nylon Yarn Manufacturers earning huge profits

1356 SHRI B R SHUKLA Will the Minister of FOREIGN TRADE be pleased to state

(a) whether the Nylon Yarn Manufacturers have been earning 300 to 500 per cent profits in the trade, and

(b) the steps Government propose to take to curb the margin of profit in this trade ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI A C GEORGE) (a) No, Sir

(b) Does not arise

Formulation of National Water Policy

1357 Dr RANEN SEN Will the Minister of IRRIGATION AND POWER be pleased to state

(a) whether Government have any proposal to formulate a national water policy to ensure an integrated plan for development of water resources in the country, and

(b) if so, the main features thereof ?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND